

08.08.2005

10.  
MA 1408/2005  
OA 1620/2002

Present: Mrs. Meenu Mainee for Shri B.S. Mainee, counsel for applicants.

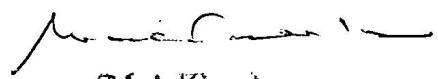
MA 1408/2005

This application has been filed for correction of the order dated 18.5.2005 in OA 1620/2002. It is stated that the OA was filed by four applicants including Shri Jai Ram, who was arrayed as applicant no.4, but in the order dated 18.5.2005, the name of Shri Jai Ram has not been mentioned. The only prayer made in the application is for addition of his name which seems to be an inadvertent clerical error. Copy of the application has been given to the opposite side but nobody appeared on behalf of respondents.

Accordingly the prayer made in the application is allowed and the name of Jai Ram, applicant no.4 be entered in the order-dated 18.5.2005. MA 1408/2005 stands disposed of. Registry shall carry out the correction and communicate it to the parties.

  
(S.A. Singh)  
Member(A)

/kdi

  
(M.A. Khan)  
Vice-Chairman(J)